

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

Pursuant to the directions of Hon'ble High Court of Delhi, New Delhi as contained in letter No.4540-4552/DHC/Gaz/G-4/DHJS/SumVac/2023 dated 26.05.2023, 3361/DHC/Gaz./G-1/2013 dated 10.06.2013 and 2960-2969/DHC/Gaz./G-1/2013 dated 21.05.2013 and in exercise of powers vested with the Principal District & Sessions Judge (West) inter alia under Section 10(3) Code of Criminal Procedure 1973 and Section 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following District Judge (Commercial Courts) and Additional District & Sessions Judges of West District to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. the Narcotics Drugs and psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the West District Sessions Division and urgent Civil matters & applications pertaining to West Civil District during ensuing Summer Vacations, 2023, as indicated herein below :-

**Criminal & Special Acts Cases**

Dates of Duty	Name of the Judicial Officer	Court Room No.	Police Stations and Investigating Agencies of West Police District
12.06.2023	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	35	Nangloi, Ranhola, Ranjit Nagar, Khyala, Mayapuri, Tilak Nagar, EOW, Rajouri Garden, Moti Nagar, Pending bail applications of Uttam Nagar, Anand Parbat, Cyber Police Station, Crime Branch, Punjabi Bagh, Hari Nagar, Nihal Vihar, Patel Nagar, Mundka, Paschim Vihar East earlier known as Paschim Vihar, Raja Garden Metro Railway Police Station, Pending Bail applications of Janakpuri, Kirti Nagar, CAW Cell of West Police District, Paschim Vihar West earlier known as Mianwali Nagar, Pending Bail Applications of Vikas Puri, Janakpuri Metro, Cyber Police Station
13.06.2023	Dr.Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	122	
14.06.2023	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	35	
15.06.2023 & 16.06.2023	Ms. Ambika Singh, ASJ-02	154	
17.06.2023	Ms. Shivali Sharma, ASJ-03	349	
19.06.2023 to 23.06.2023	Sh. Sunil Kumar Sharma, ASJ-09	323	
24.06.2023 & 26.06.2023	Ms. Aditi Garg, ASJ-06 (POCSO)	28	
27.06.2023 & 28.06.2023	Sh. Hem Raj, ASJ-08	318	
30.06.2023	Ms. Neha Paliwal Sharma, ASJ-05	17	

**Civil Matters/ Applications**

Dates of Duty	Name of the Judicial Officer	Court Room No.	
12.06.2023	Sh. Vinod Kumar Gautam, ADJ-07	156	Urgent Civil, Commercial matters and applications
13.06.2023 & 14.06.2023	Sh. Rakesh Kumar-IV, PO MACT-02	11	
15.06.2023 to 17.06.2023	Sh. Dharmender Singh, ADJ-01	215	
19.06.2023 & 20.06.2023	Ms. Aditi Garg, ASJ-06 (POCSO)	28	
21.06.2023 to 23.06.2023	Sh. Gopal Singh Chauhan, ADJ-03	314	
24.06.2023, 26.06.2023 & 27.06.2023	Sh. Pawan Singh Rajawat, ADJ-08	346	
28.06.2023	Sh. Sachin Gupta, ADJ-04	131	
30.06.2023	Dr. Ajay Gulati, ADJ-02	127	

1. The undersigned will look after the administrative work on 12.06.2023, 13.06.2023, 26.06.2023 & 27.06.2023.
2. The Offices of DHJS as mentioned above shall also work as vacation Judge in addition to their Court work on opted working days in June 2023 and thereafter as per on the dates mentioned against their respective names.

3. The above mentioned Judicial Officers shall hold the Courts in their respective Court Rooms and they are to ensure that they are available on the dates on which they have been detained for duty during the Summer Vacation, 2023
4. The Judicial Officers so detained shall be assisted by their own Court Staff on the dates they perform duty.
5. The Office of the West District will remain open daily from 10.00 am to 5.00 pm except on Second Saturday, Sunday and other holiday, if any.
6. During the vacation period, the senior most Judicial Officers of the district available on duty shall perform the function of receiving and registering cases, appeals or revisions and also look after the administrative work in the absence of the undersigned.
7. In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at West District/Sessions Division, Tis Hazari Courts, Delhi, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.
8. The Judicial Officers of West District, Tis Hazari Courts, Delhi shall be entitled for compensatory leave in lieu of the detention period, mentioned against their respective names which shall be availed within one year.

Note :- The Bail Roster bearing No.701/16195-16223/Bail Power/Gaz./PDJ West/2023 dated 30.05.2023 shall also remain in existence till 09.06.2023 and shall continue even after completion of Summer Vacation 2023 i.e. from 1<sup>st</sup> July, 2023 onwards.

*Vinod Kumar*  
30/05/2023  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

No. 704/16281-16343 /S.V./Gaz./PDJ West/2023 Dated, Delhi the 30/5/23

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
4. All the Judicial Officers concerned.
5. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
6. The Director, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
7. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
8. The CMM/ACMM/ACJ, West District, Tis Hazari Court, Delhi.
9. The Senior Civil Judge, West District, Tis Hazari Court, Delhi.
10. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
11. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
12. The Director/Public Prosecutor, Directorate of Prosecution, Tis Hazari Court, Delhi.
13. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
14. The Secretary Bar Association, Tis Hazari Court, Delhi.
15. The PRO, Tis Hazari Court, Delhi.
16. The Reader to the undersigned.
17. The PS to the undersigned.
18. The O/o CMM, West District, Tis Hazari Courts, Delhi.
19. The Incharge, Lock-up at Tis Hazari Court, Delhi.
20. For uploading on LAYERS.
21. For uploading on centralized website through LAYERS.
22. Notice Board, West District, Tis Hazari Court, Delhi.

*Vinod Kumar*  
30/05/2023  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI